HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 28th AUGUST, 2025

No. 229 A: The Court has been pleased to transfer / post Ms. Kashika M. Prasad, District & Additional Sessions Judge, Dumka as District & Additional Sessions Judge, Hazaribagh.

By order of the Court Sd/-Manoj Prasad Registrar General

Memo No. 3874 /Apptt. Dated Ranchi, the 28th August, 2025

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / Principal District & Sessions Judges of Dumka & Hazaribagh and the Officer concerned for information and needful/the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

Registrar General